

(c) the assistance given by the Union Government both as grants and loans for this purpose during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) The total number of houses constructed for EWS (Economically Weaker Section) and LIG (Low Income Group) under 20-point programme during 1994-95 & 1995-96 (upto April,95) in Gujarat are as follows :

EWS	-	4467 units
LIG	-	2300 units

(b) and (c) Housing being a State subject, all the schemes are being implemented by the State Governments/UTs according to their needs and priorities. The HUDCO provides loans for construction of EWS and LIG houses under the composite Housing Scheme. During 1994-95, and amount of Rs. 37.17 crores and during 1995-96 (upto 31.7.95) an amount of Rs. 4.10 crores has been released by HUDCO.

[Translation]

#### Out of Turn Allotment of Government Accommodation

2497. SHRI KHELAN RAM JANGDE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the number of Government flats allotted on out-of-turn basis is more than the regular allotment during the past few years;

(b) if so, the details thereof;

(c) whether inquiry has been conducted into all the cases of allotment on out-of-turn basis and on personal consideration;

(d) if so, the outcome thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b) The number of quarters allotted in turn (regular basis) and on out-of-turn basis during the last 3 years is as below :

Year	In turn	Out-of-turn
1992	4562	2256
1993	3335	2057
1994	3145	2811

(c) No, Sir.

(d) Does not arise in view of (c) above

(e) The out-of-turn allotments have been sanctioned by the competent authority.

[English]

#### Foreign Fishing Vessels

2498. SHRI SARAT PATTANAYAK : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to set up special tribunal to deal with defaulter foreign fishing vessels;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGO):

(a) No, Sir.

(b) Does not arise.

(c) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981 is in force to effectively check unauthorised fishing by foreign vessels in the Indian Exclusive Economic Zone.

[Translation]

#### World Bank Aided National Highways

2499. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of SURFACE TRANSPORT be pleased to state the total length of National Highways in kilometre constructed in the country with the assistance of World Bank during the last year and target fixed for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : The details of length of National Highways constructed (four-laning) under World Bank loan assistance are as under:

State	Length constructed during 1994-95	Length targetted to be constructed during 1995-96
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Haryana	17.8 km.	25 km. wearing course only
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Punjab	10 km.	-
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Tamil Nadu	39.2 km.	-
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Further works of four-laning of stretches of National Highways in the States of Haryana, Punjab and Orissa have been awarded recently and are in progress. The first sections of these stretches are likely to be completed during 1996-97.

#### Persons of Indian Origin

2500. DR. P.R. GANGWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the persons of Indian origin are treated as second class citizens in some countries;